

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 174 OF 2017 &
IA NO. 414 OF 2017**

Dated : 2nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Orange Bercha Wind Power Pvt. Ltd. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Jafar Alam
Mr. Vishal Binod
Ms. Samykya Mukku

Counsel for the Respondent(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Ms. Suhael Buttan for R-1

Mr. Aashish Anand Bernard
Mr. Paramhans Sahani for R-3

Mr. Nitin Gaur
Mr. G. L. Pandey for R-4

ORDER

List the matter for hearing on **08.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**